

**CENTRAL ADMINISTRATIVE TRIBUNAL CUTTACK BENCH, CUTTACK,
ORDER SHEET**

COURT NO. : 114/11/2019 O.A./260/851/2016

M.A./260/392/2017 B NAYAK

-V/S-

SURVEY OF INDIA ITEM NO:54 FOR APPLICANTS(S) Adv. : Mr. S.K. Ojha

FOR RESPONDENTS(S) Adv.: Mr. B. Swain

Notes of The Registry	Order of The Tribunal				
	<p>Applicant's counsel submits that the applicant has been extended the benefit and he does not want to press the O.A. Accordingly, the O.A. is disposed of being not pressed. Mr. B. Swain, Ld. Counsel for the respondents is present.</p> <table border="1"><tr><td>(SWARUP KUMAR MISHRA) MEMBER (J)</td><td>(GOKUL CHANDRA PATI) MEMBER (A)</td></tr><tr><td>kb</td><td></td></tr></table>	(SWARUP KUMAR MISHRA) MEMBER (J)	(GOKUL CHANDRA PATI) MEMBER (A)	kb	
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